CENTRAL ADMINISTRATIVE TRIBUNAL CALCUTTA BENCH (CIRCUIT AT PORT BLAIR)

No. OA 351/1253/2017

Date of order: 21.6.2018

Present:

Hon'ble Mr.S.K.Pattnaik, Judicial Member

Hon'ble Dr. Nandita Chatterjee, Administrative Member

IZRA BEGUM

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DHS (A&N ADMN.)

For the applicant:

Mr.R.Singh, counsel

For the respondents:

None

O R D E R (ORAL)

Per Mr.S.K.Pattnaik, Judicial Member

- Ld. Counsel for the applicant is present. None appeared for the respondents.
- 2. Ld. Counsel for the applicant submitted that the relief claimed has already been granted to the applicant and the OA has become infructuous.
 - 3. The OA is therefore disposed of having become infructuous. There will be no order as to costs.

(DR. NANDITA CHATTERJEE)
ADMINISTRATIVE MEMBER

(S.K.PATTNAIK) JUDICIAL MEMBER

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